

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6721
ANSWERED ON:08.05.2013
RE EMPLOYMENT OF RETIRED OFFICERS
Semmalai Shri S. ;Yadav Shri Hukamdeo Narayan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of retired officers who have been given extension or re-employed in Government/Semi-Government departments;
- (b) the number of former judges who have been appointed in Commissions or other posts;
- (c) whether the Government proposes to formulate any laws to ban all types of post- retirement appointments; and
- (d) if so, the details thereof ?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

- (a) & (b): Extension/Re-employment/Appointment is made as per the Rules and Regulations under the relevant Acts, wherever required. Information is not maintained centrally.
- (c): There is no such proposal at present.
- (d): Does not arise.